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[25 April, 2005]

श्री सभापति : आप मेरी बात तो सुनिए ।...(व्यवधान)...एक मिनट आप शांत रहिए।....(व्यवधान)...देखिए, मैं उचित नहीं समझता हूं अहलूवालिया जी, कि जब चेयर खडी हो तो उस समय आप खडे होकर बात करें । इसे मैं उचित नहीं समझता हूं । मैं एक दूसरी बात कह रहा हूं, अगर ये दोनों मामले, इनका और आपका, क्वेश्चन आवर के बाद ले लिए जांए, तो आपत्ति हैं क्या ? ...(व्यवधान)....नहीं लेगें । ...(व्यवधान)...आप वैल में न आएं । ..(व्यवधान)....माननीय सदस्य , वैल में आकर आप मुझे दबा नहीं सकते । आप वैल में आंएगे तो मैं नहीं मानूंगा ।...(व्यवधान)...एक मिनट, एक मिनट । माननीय सदस्य, इन शब्दों का प्रयोग मत करिए । यह हाउस है ।सारी कार्यवाही का आप * की कार्यवाही कहकर संबांधित मत करो ।...(व्यवधान)...मैंने सूना है न । कोई भी बोले, एक मिनट ...(व्यवधान)...एक मिनट, मेरी सुनिए। कोई भी बोले, हम अपनी कार्यवाही को * की कार्यवाही बताएंगं और सारे संसार में यह मैसेज जाएगा तो हमारा लोग किस हिसाब से आकलन करेंगे । मैं ऐसा नहीं करने दूंगा ।....(व्यवधान)..यह रिकार्ड में नहीं जाएगा ।....(व्यवधान)..आप यह सब क्यों बोल रहें हैं, यह तो रिकॉर्ड में नहीं जा रहा हैं । ...(व्यवधान)....सदन की कार्यवाही को 12.00 बजे तक के लिए स्थगित किया जाता है।

The House then adjourned at fifteen minutes past eleven of the clock till twelve of the clock.

WRITTEN ANSWERS TO STARRED QUESTIONS

Management of Kendriya Vidyalayas

*421. SHRI K.B. KRISHNA MURTHY: SHRI SANTOSH BAGRODIA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that Kendriya Vidyalaya Sangathan (KVS) has failed to cater to the educational needs of the children and whether there are large scale irregularities in the management of the schools;

(b) whether it is also a fact that infrastructure facilities, such as buildings,

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^{*}Not recorded.

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playgrounds, laboratories, computers, drinking water and sewerage etc. are lacking in many schools despite enhancement of monthly rates of contribution from the students; and

(c) the details of the steps initiated by Government to strengthen control and monitoring of KVS over functioning of the schools?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) No, Sir. Through a network of 914 Kendriya Vidyalayas functioning across the country, the Kendriya Vidyalaya Sangathan (KVS) has been able to offer quality education to the children and wards of Central Government employees, as well as to others. Some of the KVS schools are in the military and project sectors. With a view towards extending this facility to more areas, Government is committed to increasing the number of KVs. Some irregularities with regard to recruitment of teachers, diversion of funds, concessions to private parties, purchase of land, etc. have come to light and are under detailed enquiry.

(b) No, Sir. While Kendriya Vidyalayas are initially opened in temporary/ hired buildings, once the Sangathan construct their permanent buildings, the necessary infrastructure facilities are provided. As on the 1st April 2005, only 207 out of a total of 932 Kendriya Vidyalayas were functioning in temporary/hired buildings.

(c) KVS is administered and controlled, by a Board of Governors chaired by the Minister for Human Resource Development which takes all decisions towards ensuring proper functioning of the Sangathan and of the schools. With a view to improving the system, Government has recently issued the following instructions:—

(i) Commissioner, KVS along with senior officers should be available on previous notified dates for those teaching and non-teaching staff who approach them with personal problems for redressal of their legitimate grievances.

(ii) All those candidates selected earlier and regarding which selection complaints have been received, will be provisionally appointed pending enquiry, with a view to ensuring that a sufficient number of teachers are available.

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(iii) KVS will provide adequate fire safety measures in all KVs.

(iv) Meeting of the BOG and other Sub-committees will be held at regular intervals.

National Mission for Urban Poor

*422. SHRI V. HANUMANTHA RAO: Will the Minister of URBAN EMPLOYMENT AND POVERTY ALLEVIATION be pleased to state:

(a) whether Government propose to form a National Mission for basic services to urban poor;

(b) if so, the details thereof;

(C) whether existing institutions would be scrapped in favour of the National Mission;

(d) to what extent Government propose to remove all urban slums in the next five years; and

(e) the details of the schedule of targets for removal of urban slums?

THE MINISTER OF STATE OF THE MINISTRY OF URBAN EMPLOYMENT AND POVERTY ALLEVIATION (KUMARI SELJA): (a) to (e) Government is considering to set up a National Urban Renewal Mission to improve the quality of urban life. It also proposes to take a comprehensive view to provide basic services to the urban poor towards fulfilment of their basic needs, including security of tenure, housing, water supply, sanitation, education, health care and social security cover. The detailed modalities for the proposed Mission are being worked out.

Reservation for women in Parliament and Assemblies

†*423. SHRIMATI KAMLA MANHAR: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether Government have held any discussions in the recent months

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[†]Original notice of the question was received in Hindi.